

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/202/2016  
NAME OF THE PETITIONER(S) : Sreeram Sarath & another  
NAME OF THE RESPONDENT(S) : M/s Phykon Solutions Private Limited & 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Respondents	G. V. Mohan Kumar
2. K. Gowtham Kumar	Counsel for Petitioner	K. Gowtham Kumar

**ORDER**

Counsel representing both the parties are present and stated that they have not received the copy of the report filed by the Auditor. The Registry is directed to furnish copy of the Auditor report to both the counsel. Time extended at their request for making their submissions. Put up on 04.10.2017 at 10.30 A.M.

**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc